

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/ Jammu

Notification
Srinagar, the 6th June, 2016

SRO **182** .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District, Rajouri:-

S.No	Nmae of the Officer S/Shri	Designation
1.	Abdul Qayoom Mir(KAS)	Collector Land Acquisition (Defence) Rajouri
1.	Khalid Hussain,	Sub- Divisional Magistrate, Kalakote
2	Gopal Singh	Sub- Divisional Magistrate, Koteranka
3	Deputy Ram	Naib Tehsildar Sunderbani
4	Khurshid Ahmed Tantray	I/C Naib Tehsildar, Budhal
5	Avtar Krishan Koul	I/C Naib Tehsildar, Thandapani
6	Abdul Ghani	L/A Naib Tehsildar, Rajouri

By order of the Government of Jammu and Kashmir.

Sd/-
(Mohammad Ashraf Mir)
Commissioner/Secretary to Government,
Department of L, J&PA

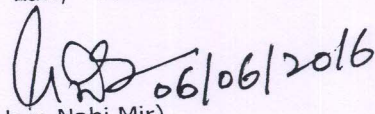
NO:LD(P) 2008/Rajouri/01 Dated: 06 -06- 2016

Copy to the:-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate, Rajouri .This is with reference to his letter No.JC/DMR/505-08. Dated 31-05-2016.
4. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
5. SRO Section, Department of Law, Justice and PA (W.7. S.C).

(Ghulam Nabi Mir)

Deputy Legal Remembrancer,
Department of Law, Justice & PA


06/06/2016
